



**RESERVE BANK OF INDIA
DEPARTMENT OF CURRENCY MANAGEMENT
CENTRAL OFFICE
MUMBAI**

**Supply Of 1 Billion Pieces of Indian Rupees 10/- Denomination
Polymer Banknotes - Notice Inviting Expression of Interest**

Reserve Bank of India (the Bank) intends to procure 1 billion pieces of polymer banknotes of denomination Indian rupees 10 through global public bidding. Interested manufacturers/ suppliers of polymer banknotes who are experienced/ competent to supply the required quantity may submit their 'Expression of Interest' (EOI) in a sealed cover super scribed "Expression of Interest for Supply of Indian rupees 10 denomination polymer bank notes".

2. The EOI should be accompanied by information about the applicant as per the Annex. Specifications of the substrate along with 500 pieces of sample banknotes printed on the proposed substrate should be attached to the EOI in a separate sealed cover super scribed "Expression of Interest for Supply of Indian rupees 10 denomination polymer bank notes - Samples". The sample banknotes should be serially numbered, distinguishable, prominently marked 'SAMPLE' across the face and carry the applicant's name in indelible ink. The Bank shall have the right to use the samples in any manner and for any purpose at its discretion, other than as currency, without assigning any reason therefor. The samples shall form the property of the Bank and shall not be returned to the applicant. The Bank does not take any responsibility of getting the samples cleared from customs etc.

3. The EOI should reach us on or before October 20, 2009 at the following address:

Mr. R. Gandhi
The Chief General Manager
Reserve Bank of India
Department of Currency Management
Central Office
Amar Building, 4th floor
Sir P.M.Road
Mumbai - 400001

INDIA

4. Further details, if any, may be sought by writing to the above address or by fax on +91 22 22670570 or from any of the following officials of Reserve Bank of India, Department of Currency Management:

(i) Mr. R. Gandhi, Chief General Manager

Telephone: +91 22 22610900

[Click here to send email](#)

(ii). Mr. K. Babuji, Deputy General Manager

Telephone: +91 22 22610927

[Click here to send email](#)

(iii). Mr. S.K. Maheshwari, General Manager

Telephone: +91 22 22610910

[Click here to send email](#)

5. The bidding process shall be preceded by pre-qualification, for which separate applications shall be invited. Participants in the pre-qualification process shall be short listed for issue of tender documents based on their technical competence, financial capability and subject to the requisite security clearance(s). Tender documents shall be issued only to the short listed applicants. Participation in the EOI process does not confer any right on the applicant to be considered for pre-qualification process or issue of tender documents. Non participation in the EOI process does not preclude the applicant from participating in the pre-qualification process.

6. The RBI reserves the right to accept or reject any or all applications and to annul the procurement process at any time without assigning any reason therefor and without any liability or any obligation for such acceptance, rejection or annulment.

7. This is only a notice seeking expression of interest and not an invitation to bid.

**Supply of 1 Billion Pieces of Indian Rupees 10/- Denomination
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EOI) – Information about the Applicant**

1. Name of Company/Firm/Organization
2. Address.....
3. Details of Company Directors:

Name of Director	Address of Director

4. Specify date the firm started its business of supplying of Polymer Banknotes.
5. Details of Polymer Banknote supplied during the last three years

Sl No	Financial Year	Qty of Polymer banknotes supplied to other countries (A)		Qty of Polymer banknotes supplied to own country, if any (B)	Total Polymer banknotes supplied (A) + (B)
		Country name	Qty (in million pieces)		
1	2006				
2	2007				
3	2008				
Total					

6. Details of facilities available at works to incorporate additional security features specific to polymer substrate :.

Name of Features	Details

7. Quality Control system for controlling parameters of Polymer substrate and other security features installed at works :.

Quality Control system	Details

8. Testing facilities available at works :

Name of Test	Test Equipment	Details

9. Does your firm have written / documented security plan for storage and accounting of security features/materials? **(YES/NO)**

10. Details of material security arrangements to protect the integrity of the security features.

Security Arrangements	Details

11. Financial Details of Company

Sl No	Financial Year	Annual Turn over (in USD)	Profit/Loss	Remarks
1	2006			
2	2007			
3	2008			

Please enclose copy of certified audited balance sheet/ profit and loss account or supporting documents for the same.

-3-

12. Is the Company owned by another Company **(YES/NO)**

If YES, please furnish following details –

Name of owner Company

Complete Address.....

Company's activities.....

.....

13. Manufacturing facility details:

Name of location	Address	Installed capacities			
		Product 1	Product 2	Product 3	Product 4

14. Specify location of manufacturing facility from where supply of tendered Polymer banknotes will be made.....

15. Whether company is competent and legally authorized to submit the tender and/or enter into legally binding contract? **(YES/NO)**

If YES, furnish an undertaking for the same.

Signature of Authorized Person

Name

Designation

Date

Seal of the Company